

MR. SPEAKER: I have received your calling attention notice. I will consider it later on. I will get the facts and then I will decide.

12.20 hrs.

#### MATTERS UNDER RULE 377

(i) REPORTED LOSS TO CROP DUE TO HAILSTORM IN CERTAIN DISTRICTS OF UP AND NEED FOR IMMEDIATE HELP TO THE FARMERS.

श्री चन्द्रपाल शौलानी (हाथरस): माननीय अध्यक्ष जी, 5 मार्च की रात को पश्चिमी उत्तर प्रदेश के कुछ जिलों में भयंकर ओलावृष्टि हुई जिसके कारण रबी की फसल चौपट हो गई और करोड़ों रुपये का नुकसान हुआ है। खरीफ की फसल को सूखने से बचा लिया और इस फसल को ओलों ने मार दिया। किसान को ऊपर यह दोहरी मार पड़ी है जिसे बर्दाश्त करना उस के बस की बात नहीं। गेहूँ, जौ और मटर के अलावा बेर और आम के बागों को भी काफी नुकसान पहुँचा है। किसान की जब एक फसल मारी जाती है तो वर्षों तक हाँस में नहीं आता। इस वर्ष तो उसकी दानों फसले स्वाह हो गई, उस पर क्या बीतेगी भविष्य ही बतायेगा।

मेरे क्षेत्र के करीब 150 गांव ओलावृष्टि की चपेट में आये हैं। मैंने स्वयं गांव में जाकर उजड़े हुए खेतों को देखा। कई जगह पर तो किसानों की बीबी, बच्चे बिलख-बिलख कर रो रहे थे और एक किसान तो इस गम को सह नहीं सका और खेत की मेढ़ पर ही मर गया। बड़ी भयानक स्थिति है। सरकार को तुरन्त पीड़ित किसानों की मदद करनी चाहिए। बीज और खाद जो किसान ने कर्ज ले कर लगाया है पूरा माफ किया जाना चाहिए और उस की अनुमानित पैदावार का कुछ भाग नकद अथवा अनाज के रूप में उसको दिया जाना चाहिए तथा आगे की फसल के लिए बीज और खाद की व्यवस्था भी सरकार को करनी चाहिए। इसके अभाव में लगान और जाबपाशी तो माफ होनी ही चाहिये।

(ii) REPORTED ACUTE SHORTAGE OF POWER IN RAJASTHAN RESULTING IN HEAVY LOSSES TO INDUSTRY AND AGRICULTURE.

श्री मूलचन्द डग्गा (पाली): माननीय अध्यक्ष जी, राजस्थान में ऊर्जा की भारी कमी ने तबाही मचा दी है। 26 जनवरी, 1980 से 330 उद्योग ठप्प हो गये हैं, दो लाख से तीन लाख मजदूर बेकार हो गये हैं, करोड़ों का उत्पादन ठप्प हो गया है, बिजली के अभाव में किसान बर्बाद हो रहा है। कोटा अणु बिजली घर (एटॉमिक पावर स्टेशन) जिसकी विद्युत उत्पन्न करने की क्षमता 220 एम डबल्यू है, ठप्प पड़ा है, 20 प्रतिशत भी उत्पादन नहीं हुआ। राज्यपाल ने प्रधान मंत्री को लिखा है। बिजली मध्यप्रदेश, पंजाब आदि से शीघ्र दिलाने की व्यवस्था की जावे।

(iii) NEED FOR ADEQUATE MEASURES TO STOP INCIDENTS OF ATTACKS ON CHRISTIAN INSTITUTIONS AND PRIESTS IN BIHAR.

SHRI P. A. SANGMA (Tura): Father Mathew Mannaparambil, S. J. forty two years old priest of Sasaram, District Rohtas, Bihar was dragged into his house, shot at and killed around 10.00 p.m. on Friday, 7th March, 1980. Such instances of attack on churches and killing of church personnel have become frequent these days. The case of Father Francis Martonseck S. J. of Mokama Church, Distt. Patna, Bihar, is just a year old. Till today one full year after the incident, nobody has been arrested and it is doubtful whether any case has been instituted at all.

Sasaram Church where Father Mathew Mannaparambil was killed has been attacked many times in the last decade. There was a reported attack on the said church property there less than two months ago. On 29th March, 1979 one Sister Mukti and others were severely beaten up at the Convent at Sasaram. Within last six months, Father Aeoyins Sequira of Warahman Nagar, Distt. Gaya, Bihar, was handcuffed and paraded through the town in utter disgrace and humiliation.

The Kharagpur incident of 16th April, 1979 in Monghyr Distt. is still fresh in our minds where Father Francis Mattathilary and his companions were badly beaten up, church property looted and house set on fire. Has any action been taken?

I urge upon the Home Minister to take adequate measures to stop the rising incidents of attacks on Christian institutions, church personnel and other minority communities in Bihar in particular and other parts of the country in general

(iv) **SCARCITY OF RAW CASHEW NUTS**

SHRI B. K. NAIR (Quilon): Sir, about one hundred and fifty thousand workers employed in the cashew processing industry in Kerala are in acute distress. They have remained largely unemployed during the past several months now owing to lack of the essential raw material, raw cashew nuts. Over the years, the industry has been depending, to a large extent, on imports of this commodity, our normal requirement being over a lakh of tonnes to make up the short fall in indigenous production. The Cashew Corporation of India has been functioning as the authorised agency for importing cashew as well as to ensure its equitable distribution to qualified units. But during the recent past, imports have been falling steadily and this year, for reasons unknown, the Cashew Corporation of India has not so far entered the market although the season is well advanced. This has caused grave misgivings amongst all concerned, especially the workers about the bleak prospects ahead since the factories are likely to remain closed for a long time to come.

I have, therefore, to appeal to the Government to issue necessary directions to the Cashew Corporation of India to get on to the job of arranging for the import of cashew nuts to the maximum extent possible in an expeditious manner.

(v) **SHIFTING OF ORDNANCE DEPOT  
FROM CALCUTTA**

SHRI KRISHNA CHANDRA HALDER (Durgapur): Sir, nearly 600 employees of Ordnance Depot, Calcutta, a defence installation (Registered under the Factories Act) under the Command of Director of Ordnance Services, have been shocked to learn that the oldest organisation of Army Ordnance Corps established in Calcutta in 1765 has been ordered for disbandment by 30-6-1980. The disbandment of this depot and shifting it outside Calcutta would invite a lot of hardship and misery to 600 employees and their families, besides monetary loss to them in the shape of HRA and CCA and also in maintaining double establishments. The Chief Minister and the Labour Minister of West Bengal have already taken up the matter with the Defence Ministry. The employees are on peaceful agitation by DHARNA in batches and mass hunger strike on duty, from time to time, to save themselves as well as the depot from ruination. This depot is in pivotal position, having the advantage of railways, ships, aerodromes and highways available at a stone throw. A considerable bulk of troops is deployed at and around Calcutta and their requirement of stores is only possible from Calcutta. It would be uneconomical to shift this depot outside Calcutta. In the past also this depot has effectively met the challenge of logistic supplies to the troops.

12.29 hrs.

RAILWAY BUDGET, 1980-81—GENERAL DISCUSSION, DEMANDS\* FOR GRANTS ON ACCOUNT (RAILWAYS), 1980-81 AND SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1979-80.

MR. SPEAKER: The House will now take up item Nos. 10, 11 and 12 relating to the Railway Budget and the Supplementary Demands for Grants (Railways). Hon. Members whose cut

\*Moved with the recommendation of the President.